Annexure-3														
Name of the	e Corporate Debtor:	JUKU ORCHEM PRIVATE LIMITED			Date of commencement of Liquidation:			23-Nov-22		List of Creditors as on:		28-Mar-25		
				List of Secur	ed Financial Cre	ditors (other t	han financial (creditors b	elonging to	o any Class	of Credito	rs)		
														Amount in ₹
SI No	Name of Creditor	Details of Claim Received		Details of Claim admitted						Amount of				
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in SCC	contingent	-	claim not	Amount of claim under verification	Remarks, if any
1	Indian Overseas Bank	23-Dec-22	24,00,62,290	24,00,62,290	Term Loan and Cash Credit along with accumulated interest	24,00,62,290	24,00,62,290	No	98.15%	-	-	-	-	 a) Juku Realty Services Pvt Ltd is the Corporate Guarantor for the loans availed by the CD. b) CD has provided the assets as collateral and also Corporate Guarantee to the loans availed by Inland Facilities Management Pvt Ltd. c) Amount claimed by the FC includes the loans provided to Inland Facilities Management Pvt Ltd as the CD has been the Corporate Guarantor to said credit facilities.
			24,00,62,290	24,00,62,290		24,00,62,290	24,00,62,290	•	98%	•	-	-	-	